

# In The Central Administrative Tribunal

ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No.... 41/2000 .... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

| Notes of the Registry | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                 |
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|                       | 14-7-2000<br>Hon. Mr. Justice R. R. K. Toivedi, V.C.<br>Hon. Mr. S. Dayal, A.M.<br>Shri M. A. Khan, learned<br>counsel for the applicant.<br>M.A. No. 3473/2000 has been<br>filed requesting that this<br>application may be dismissed<br>as withdrawn. <del>As the</del><br>Application is accordingly<br>dismissed as withdrawn.<br>No order as to costs.<br><br>A.M. V.C.<br>Madhu/ |